

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

14.02.2019

O.A./260/10/2019

K BEHERA
-V/S-
M/O RAILWAYS

ITEM NO:3

FOR APPLICANTS(S) Adv. : Mr. D. P. Dhalsamant

FOR RESPONDENTS(S) Adv.: Mr. T.Rath

Notes of The Registry	Order of The Tribunal
	<p>Heard Mr. D. P. Dhalsamant, Learned Counsel for the applicant and Mr. T. Rath, Learned Counsel for the respondents. Applicant's counsel submitted that a direction be given for disposal of representation at Annexure-A/8.</p> <p>Ld. Counsel for the respondents submitted that the applicant has failed in the eye test examination as per the instruction received from the respondents and the representation should have been addressed to the respondent no. 4.</p> <p>In view of the above submissions and with the consent of both the Ld. Counsels, the O.A is disposed of at this stage, with liberty to the applicant to send a copy of representation dated 18.07.2018 at Annexure-A/8 to respondents no. 4 within 07 days of a receipt of a copy of this order. The Respondent No. 4/competent authority is directed to consider the representation filed by the applicant((Annexure-A/8) and dispose of the same by passing a speaking and reasoned order to be communicated to the applicant within a period of four weeks time from the date of receipt of copy of representation from the applicant as stated above.</p> <p>The O.A is disposed of accordingly.</p>

Copy of this order be made available to both the parties.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

pms